NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 137/BB/ 2017	office	For compliance of office objections raised by Registry	Rule-4 of IB	Amritvani Exim Pvt. Ltd. Vs Tulsyan & Sons Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	B. D. MOHTA	Amritvami Exim P.U.	
	9844152451	Tul syan & Soms P. Loot	Muchts

ORDER

Counsel for Petitioner is present. M/s Shetty & Hegde filed vakalath for Corporate Debtor. Counsel for Corporate Debtor reported that, matter is likely to be compromised/settled with Financial Creditor/Petitioner and requested time for reporting of settlement. List it on 12/12/2017.

Member (T)

Member (J)